

1	2	3	4
5.	Haryana	4	2
6.	Himachal Pradesh	1	1
7.	Jammu & Kashmir	1	3
8.	Karnataka	4	0
9.	Kerala	2	0
10.	Madhya Pradesh	10	5
11.	Maharashtra	14	32
12.	Manipur	1	2
13.	Meghalaya	0	1
14.	Orissa	3	13
15.	Punjab	6	0
16.	Rajasthan	7	4
17.	Tamil Nadu	4	1
18.	Tripura	1	0
19.	Uttar Pradesh	16	0
20.	West Bengal	2	0
Grand Total		99	85

**Assistance by LIC and GIC for Victims of Rains and Floods**

386. PROF. NARAIN CHAND PARASHAR: Will the Minister of FINANCE be pleased to state:

(a) whether the Life Insurance Corporation of India and General Insurance Corporation of India had offered to help the State

Governments of Himachal Pradesh, Punjab, Jammu and Kashmir and Haryana by advancing loans for the construction of houses for the victims of rains and floods in September, 1988;

(b) if so, the amount advanced by each of the two Corporations to each of the States for this purpose; and

(c) if not the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) No, Sir.

(b) Does not arise.

(c) Both LIC and GIC had not received any request from the State Governments of Himachal Pradesh, Punjab, Jammu & Kashmir and Haryana for loan assistance for assistance for this purpose.

### Collection of Wealth and Gift Tax

387. SHRI MURLIDHAR MANE: Will the Minister of FINANCE be pleased to state:

(a) the total amount of wealth tax and gift tax collected during the last financial year alongwith the number of assessees;

(b) the corresponding figures of the amount collected by way of gift tax and wealth tax during the years 1984-85; 1985-86 and 1986-87; and

(c) the details of steps taken by Government to increase the collection of these taxes?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA): (a)

<i>Collections</i>	<i>No. of assessees (in crores of Rs.)</i>	<i>(in thousands)</i>
Wealth-tax	100.58 @	634
Gift-tax	8.23@	96

@ Provisional

(b)

<i>Year</i>	<i>Wealth-tax Collections</i>	<i>Gift-tax Collections</i> <i>(in Crores of Rs.)</i>
1986-87	174	9
1985-86	153	12
1984-85	107	11

(c) Several instructions have been issued for early completion of assessments for increasing the Collection of these taxes. The progress is watched through monthly monitoring reports pertaining to pendency and disposal of assessments as well as collections of taxes.

### Steps to Increase Shrimp Export from Kerala

388. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of COMMERCE be pleased to state: